

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीयकंपनीविधिअधिकरण
CUTTACK BENCH
कटकखंडपीठ

ORDER OF THE HEARING ON 12th February, 2024, 10:30 A.M.

TP No. 38/CTB/2019 (CP No. 1289/KB/2018), IA (IB) No. 26/CTB/2020

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Bank of India -Vs- Maa Durga Flour Mills Pvt. Ltd.
Under Section	7 IBC

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s) Mr. Patita Paban Bishwal, Adv } IA26
Mr. Dripto Majumdar, Adv }

For Respondent (s) Ms. Madhuja Barman, Adv.

ORDER

IA (IB) No. 26/CTB/2020

Ld. counsel Mr. P.P. Bishwal appeared for the RP. Ld. counsel Ms. Madhuja Barman appearing for the respondent represented that she intends to file a change of vakalatnama hence, she wants time to argue the case. A week time is granted to file vakalatnama. List the matter for final hearing as a final chance on 26.02.2024.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)